

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/TA/MP, No. 66 /1993 (in OA. No. 45/93)

G.L. Verma

Versus

UOI &

Date of Order	Orders
	This is an M.P. filed by the petitioner (in OA. No. 45/93 - recd + date 22-3-93) for early hearing. On scrutiny it has been found in order. SO (T) 22/3/93 22/3/93
29/1/93 Noted for	Mr. S. P. Sharma for petitioner. Register & Put up in Court for admission on 2/2/93 w/o OA. REGISTRAR C.A.T., JAIPUR
2/2/93	Mr. S. P. Sharma - Counsel for the applicant. MP is allowed. OA No. 45/93, may be listed for admission on 4/2/93. (B. B. Mahajan) Member (Adm.) (D. L. Mehta) Vice-Chairman
	Copy sent to the opp. & rep. no. 1 on vide 1288 to 1289 Date 16-2-93

16/2/93